

ITEM NO.36/1

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 12824/2024

[Arising out of impugned final judgment and order dated 08-07-2024 in CRLR No. 4486/2023 passed by the High Court of Judicature at Allahabad]

AKHILESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

(IA No. 43091/2025 - APPLICATION FOR PERMISSION, IA No. 212268/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 43095/2025 - EXEMPTION FROM FILING O.T., IA No. 294356/2024 - EXEMPTION FROM FILING O.T., IA No. 212271/2024 - EXEMPTION FROM FILING O.T., IA No. 294355/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 212264/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. Divyesh Pratap Singh, AOR  
Ms. Shivangi Singh, Adv.  
Mr. Amit Sangwan, Adv.  
Mr. Jay Veer Yadav, Adv.  
Mr. Ashu Bhindwar, Adv.  
Mr. Suraj Prakash Singh, Adv.  
Mr. Vikram Pratap Singh, Adv.

For Respondent(s) Ms. Sakshi Kakkar, AOR  
Mrs. Phsephalika Srivastava, Adv.

Ms. Pratiksha Tripathi, Adv.  
Mr. Chand Qureshi, AOR  
Mr. Roshan Lal, Adv.  
Mr. Ashish Dixit, Adv.  
Mr. Keshav Dev, Adv.  
Ms. Monika Sharma, Adv.  
Mr. Vijay Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

The appeal is allowed in terms of the signed reportable order,  
which is placed on the file.

Pending application(s), if any, shall stand disposed of.

(NIRMALA NEGI)  
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)  
ASSISTANT REGISTRAR

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Mr. Vijay Kumar, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**Heard learned counsel for the parties.**

**The present petition is allowed.**

**Reasons to follow.**

**(NIRMALA NEGI)  
ASTT. REGISTRAR-cum-PS**

**(RENU BALA GAMBHIR)  
ASSISTANT REGISTRAR**